

**NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH  
KOLKATA**

No.08/03/2015/NGT/KOL/MISC/2015/Vol-II/ 103

Date: 31<sup>st</sup> January, 2023

**PUBLIC NOTICE**

The following public complaints/Letters received. The complaints found to be not in conformity with NGT (Practice & Procedure Rule, 2011 framed under NGT Act, 2010 for initiation of judicial proceeding. Therefore, the complainant is at liberty to file proper application, supporting documents, court fee, affidavit for initiation of judicial proceeding, if they so desire. Both the above-referred Act & Rules are available on the NGT website: <http://www.greentribunal.gov.in> for public information. The detailed filing procedure is also mentioned in the referred Rule. The Application shall contain specific heads, "Facts in brief, Grounds, Limitation and Prayer". The Application along with Form I duly filled in shall be submitted in (2+1), total 3 number of copies in paper book form typed in legal format, affidavit, Vakalatnama etc to be filed in Filing Counter of NGT, EZB, Kolkata. The application shall be accompanied with **Court Fee of Rs. 1000/- (One Thousand only)** per affidavit which is to be paid in the form of DD from any Nationalised Bank or I.P.O. to be drawn in favour of "Registrar, National Green Tribunal, payable at New Delhi". The applicant has to appear in person or through an Advocate/Pleader duly engaged on the scheduled date of hearing in the Court, if the legal case is filed, Further Office order no. NGT(PB)/Judicial-II/196/70 dt. 03.02.2016 relating to public complaint may be referred which is available in the NGT website. In case, any clarification is required, the applicant may visit the Filing Counter of National Green Tribunal, Eastern Zone Bench, Finance Centre, 3<sup>rd</sup> Floor, Block IIIB, Action Area II, New Town, Kolkata-700161, in person during the working hours. No further correspondence in this regard will be entertained.

Sl.	Date	Subject Matter	Name & Address of the Complaint
1	27.12.2023	Illegal sand mining huge loss to State ex-checker and damage of environment & Pollution in Kentapada & Niali Tehsil, Cuttack, Odisha	Sh. Badri Prasad Mishra At Chaupada, PO - Patasundarpur PS- Govindpur, Dist - Cuttack, Odisha - 754018
2	03.01.2023	Complain for sound pollution car occurred on the night of 31st December, 2022 and 1st January 2023 from 11 PM to 3:30 AM in midnight in the Railway Quarters at Gholshapur Railway Colony.	Sh. Swagata Dutta, Adv. Flat no. 2A, 2, Surendra Nath Chatterjee Road, Behla, Kolkata - 700034
3	04.01.2023	Illegal felling of trees causing environmental damage by BCCL, Dhanbad	Sh. Ranjit Singh alias Bablu Singh, President of Gramin Ekta Munch at Gopalichak no. 2, Near Hanuman Mandir, PO-Kusunda, PS - Putaki, Dhanbad - 828116
4	05.01.2023	Illegal blockage of drains of residential houses within Manorama Estate Welfare Society by local Corporator and Shuvam Construction Pvt. Ltd.	Dr. T. Dash Member, Manorama Estate Welfare Society Bomikhal, Bhubaneswar

P.T. O,

5	17.01.2023	Illegal attempt on the part of one Sri Gopal Bhandari & Shipra Bhandari 203 Sri Ram Dhang Road, Salkia, PS - Malipanchghoria, Dist - Howrah to install a Tower at the Roof of 203 Sri Ram Dhang Road, Salkia, Howrah.	Mass Petition filed by Member of Salkia Shakti Sangha and also residents of the adjacent to the premises of 203 Sri Ram Dhang Road, Salkia, Howrah - 711106.
6	18.01.2023	Illegal Murrum digging from Government land by Keshaba chandra Singha Son of- Anil Singha digging murrum from some government land which plot no.355,356 and 354 Mouza, Balka, RI circle - Gaddeulia, Tahasil- Betanati	Villagers of Balka, P.S- Baisinga, Dist- Mayurbhanj
7	Nil	Regarding Illegal fly ash business by Sri Ashok Gadanayak S/o Madhab at Dudurkote, Balimz, Dhenkanal Odisha	Sh. Prakasha Chandra Samal S/o Sridharo Samal, Vill- Dudurkote, PS - Balimz, Dist- Dhenkanal Odisha - 759020

*Raja Chatterjee*  
(Raja Chatterjee)

Registrar  
NATIONAL GREEN TRIBUNAL  
EASTERN ZONE BENCH, KOLKATA

**Copy:**

1. Website of NGT
2. Notice Board of NGT